

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(35)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/66/CAA/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : NOOK MICRO DISTRIBUTION LTD  
NAME OF THE RESPONDENT(S) : REDINGTON (INDIA) LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PAWAN JHABRAH	Counsel for the Applicant	K.P.J
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**ORDER**

Counsel for the applicant present. Heard. Order is reserved.

sd  
(S VIJAYARAGHAVAN)  
Member(Technical)

sd  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc